

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 25.05.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1580 of 2022 in Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjunwala-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 581 of 2022	Bank Of Maharashtra Vs. Manjeet Cotton Pvt. Ltd. & Anr.	Jay Kathrani	
3.	Comp. App. (AT) (Ins) No. 590 of 2022	Chandrakant Hiralal Shah Director (Suspended) Vs. Beacon trusteeship Ltd. & Anr.	Kunal Mimani	Amit Jajoo
4.	Comp. App. (AT) (Ins) No. 591 of 2022	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	
5.	Comp. App. (AT) (Ins) No. 596 of 2022	Dynamix Growth Avenues Pvt. Ltd. Vs. Partha Sarathy Sarkar	Ashu Kansal	
6.	Comp. App. (AT) (Ins) No. 598 of 2022	Anil Agarwal (Ex-Director) Balaji Paper & Newsprint Pvt. Ltd. Vs. Jai Kishor Gupta Proprietor Of Lalta Prasad Shaw & Co. & Anr.	Pratiksha Sharma	
7.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 1509 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No.465 of 2022	Raj Singhanian Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani
9.	Comp. App. (AT) (Ins) No. 264 of 2022	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6

For Hearing

10.	Comp. App. (AT) (Ins) No. 100 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
11.	Comp. App. (AT) (Ins) No. 101 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh
12.	Comp. App. (AT) (Ins) No. 109 of 2020 (PH)	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
13.	Comp. App. (AT) (Ins) No. 248 of 2020 (PH)	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
14.	Comp. App. (AT) (Ins) No. 304 of 2022 (PH)	Avantha Holdings Ltd. & Anr. Vs. Abhilash Lal Resolution Professional for Jhabua Power Ltd. & Ors.	Prateek Kumar	Somesh Srivastava Raghav Chadha-R1 Vaijayant Paliwal Prabh S. Kaur-R2 Rajshree Chaudhary Ramakant Rai-R3

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

15.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022 (PH)	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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After rising of 02:00 PM Bench of Court-III

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

16.	I.A. No. 1467 of 2022 in Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala- R1 Brijesh Manglunia Tanya-RP
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**By order of Hon'ble Chairperson
-sd/-
Registrar**